

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-386 of 2014 in
Appeal No. 55 of 2014**

Dated : 9th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Punjab State Electricity Regulatory Commission
& Ors. Appellant(s)**

Versus

Talwandi Sabho Power Ltd. Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri

ORDER

As prayed for two months time is granted to the Applicant in view of the fact that it is explained in the affidavit that hearing is over and the Judgment is Reserved by the Punjab State Electricity Regulatory Commission.

Accordingly, the Application is disposed of.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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